

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No.68 of 2020

1. Dipan Mahto aged about 34 years, S/o Bodha Mahto, R/o Keredari, P.O. Keredari, P.S. Keredari, Dist. Hazaribagh, Jharkhand
2. Shashikant Singh, aged about 30 years, S/o Raj Kapur Singh, R/o Village Tharka, P.O. Chitvishram, P.S. Nagar Untari, Dist.-Garhwa, Jharkhand
3. Pramod Kumar Singh, aged about 42 years, S/o Shiv Narayan Singh, R/o Telkap Rohtas, P.O. Rohtas, P.S. Rohtas, Dist. Rohtas, Bihar
4. Dileshwar Kumar aged about 26 years, S/o Prayag Mahto, R/o Keredari, P.O. Keredari, P.S. Keredari, Dist. Hazaribagh, Jharkhand
5. Baleshwar Nayak, aged about 51 years, S/o Janak Nayak Ghansi, R/o 31A, Jarawa Basti, Govindpur B Panchayat, P.O. Govindpur, P.S. Govindpur, Dist. Bokaro, Jharkhand
6. Yugendra Kumar Mahto, aged about 29 years, S/o Janki Mahto, R/o Keredari, P.O. Keredari, P.S. Keredari, Dist. Hazaribagh, Jharkhand
7. Ramdhani Oraon, aged about 49 years, S/o Singha Oraon, R/o Demu, P.O. Demu, P.S. Latehar, Dist. Latehar, Jharkhand
8. Shyam Bihari Ram aged about 46 years, S/o Ram Janm Ram, R/o Village Keru, P.O. Mongar, P.S. Latehar, Dist. Latehar, Jharkhand
9. Mahendra Oraon, aged about 60 years, S/o Shamu Oraon, R/o Demu, P.O. Demu, P.S. Latehar, Dist. Latehar, Jharkhand
10. Makhlal Pal aged about 41 years, S/o Mundrika Pal, R/o Bilaitikkhair, P.O. Ranicheri, P.S. Chinia, Dist. Garhwa, Jharkhand
11. Kailash Bhagat aged about 58 years, S/o Subedar Bhagat, R/o 1675, Raja Bazar,, Govindpur F, Bokaro Thermal, P.O.-Govindpur, P.S. Govindpur, Dist. Bokaro, Jharkhand
12. Abhimanyu Singh aged about 27 years, S/o Mahendra Singh, R/o Samahuta, P.O.-Rohtas, P.S. Rohtas, Dist. Rohtas, Bihar
13. Premchand Kumar Singh aged about 32 years, S/o Anand Singh, R/o Village Chattarpur, P.O. Dhub, P.S. Tarhasi, Dist. Palamu, Jharkhand
14. Shanichar Ravidas aged about 46 years, S/o Lutan Ravidas, R/o Harijan Tola, Saram Putvi, P.O. Saram, P.S. Saram, Dist. Bokaro, Jharkhand

.... Petitioner

Versus

1. The State of Jharkhand
2. National Thermal Power Corporation (NTPC) through its General Manager, Office at Tandwa, P.O. and P.S. Tandwa, Dist. Chatra, Jharkhand
3. M/s. Bharat Heavy Electricals Ltd. (BHEL) through its General Manager, Office at Tandwa, P.O. and P.S. Tandwa, Dist. Chatra, Jharkhand
4. Unitech Machines Ltd., Head Office "UM House", Plot No.35P, Sector-44, P.O. Chakkarpur, P.S. Sushant Lok, Gurgaon-122002, Haryana
5. Unitech Machines Ltd. through its General Manager, Local Office at: Inside NTPC Campus at Tandwa, P.O. and P.S. Tandwa, Dist. Chatra, Jharkhand

6. J.G. Engineering Pvt. Ltd. through Contractor namely Niraj Giri, S/o Babulal Giri, Office at Near Panch Mandir, 6 Unit, Raja Bazar, Govindpur, Bokaro Thermal, P.O. and P.S. Bokaro Therma, Dist. Bokaro, Jharkhand Respondents

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Soumitra Baroi, Advocate
For the Respondent No.1: Mr. Mithilesh Singh, G.A. IV
For the Respondent No.2: Mr. Prashant Pallav, Advocate

03/26.06.2020 Heard Mr. Soumitra Baroi, learned counsel for the petitioner and Mr. Mithilesh Singh, G.A. IV, learned counsel for respondent no.1 and Mr. Prashant Pallav, learned counsel for respondent no.2.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Soumitra Baroi, learned counsel for the petitioner, on instruction, seeks permission to withdraw this writ petition.

Mr. Mithilesh Singh, G.A.IV learned counsel for respondent no.1 and Mr. Prashant Pallav, learned counsel for respondent no.2 have got no objection to the said prayer.

Permission is accorded.

Accordingly, this writ petition stands dismissed as withdrawn.

(Sanjay Kumar Dwivedi, J.)

Anit